SHRI NANJA GOWDER:

(c) The administration of such a subsidy poses serious difficulties. Moreover substantial incentives, in various forms, are already being provided to raise agricultural production.

A. R. C. Report on Direct Taxes

*140. DR. RANEN SEN:
SHRI JAGESHWAR YADAV:
SHRI INDRAJIT GUPTA:
SHRI C. JANARDHANAN:
SHRI R. BARUA:
SHRI J. B. SINGH:
SHRI ONKAR SINGH:
SHRI SHARDANAND:
SHRI KANWAR LAL GUPTA:
SHRI R. K. SINHA:
SHRI S. S. KOTHARI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Administrative Reforms Commission has submitted its report on direct taxes;
- (b) if so, the main recommendations thereof; and
 - (c) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) Yes, Sir.

- (b) A copy of the Summary of the recommendations contained in Chapter VIII of the report of the Administrative Reforms Commission is laid on the Table of the House. [Placed in Library: See No. LT—90/69].
- (c) The Report is at present under examination by Government. After completion of the examination, Government intend to introduce necessary legislation to amend the law and undertake administrative action to give effect to such of the recommendations as are acceptable to the Government and as are feasible of implementation at present.

Tata Fertilizer Project

*141. SHRI S. M. BANERJEE:

SHRI C. MUTHUSAMI:
SHRI N. K. SOMANI:
SHRI J. MOHAMMED IMAM:
SHRI C. C. DESAI:
SHRI K. SURYANARAYANA:
SHRI RABI RAY:
SHRI S. M. SOLANKI:
SHRI BHOLA NATH MASTER:
SHRI S. R. DAMANI:
SHRI SHIVA CHANDRA JHA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether any final decision has been taken on the Tata's proposal for a Fertilizer project;
 - (b) if so, the details thereof;
- (c) if not, the reasons for this delay and when a final decision is likely to be taken; and
- (d) the reasons for not taking over this project under public sector?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRIGUNA SEN):

- (a) No. Sir.
- (b) Does not arise.
- (c) The proposal has to be examined in detail from all angles as it is a big project with special features. A final decision will be taken shortly.
- (d) This proposal has been sponsored as a private sector project by M/s. Tata Chemicals and has to be examined as such.

Strike by Employees of Willingdon Hospital, New Delhi.

*142. SHRI P. N. SOLANKI: SHRI KIKAR SINGH: SHRI DEVEN SEN: SHRI RAM CHANDRA J. AMIN:

Will the Minister of HEALTH, FAMILY